

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 330 of 2013**

**Dated : 9<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Bangalore Electricity Supply Co. Ltd. & Anr. ... Appellant(s)  
Versus  
Tata Power Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakya Singha Chaudhuri  
Ms. Shagun Jain

**ORDER**

We have heard the learned counsel for the parties. Written submissions in the matter have been filed by both the parties.

**Judgment is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**